

National Company Law Tribunal

Allahabad Bench

CP NO. 100/ALD/2017  
CA No. 92/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Kamroch Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 236/232 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR.	PCS	Petitioner's Co's	Guif.
2.	KULDEEP SINGH	STA	O.L	K Singh

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Shri Anil Kumar, PCS representing the petitioner company. Shri Kuldeep Singh, proxy for OL is present. He informed that OL is out of station to attend a Government meeting. Hence, some time to be granted.

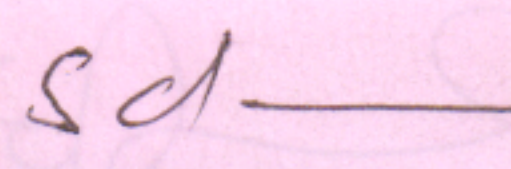
It is reported that publication pursuant to a direction of this court has been made on 22.09.2012, in respect of the present Company Petition by prescribing minimum 30 days time for hearing on the Company Petition and to invite response/objection, if any, on the Proposed Company Scheme.

In view of this, the Central Govt. through the office of RD is instructed to file representation/ affidavit report of the OL/ROC, within three weeks.

The petitioner company is hereby directed to serve a copy of the present Company petition to the Central Govt. through the office of the RD/ROC/OL, Allahabad.

The matter be listed on 14<sup>th</sup> November, 2017.

Dated:13.10.2017

  
H.P. Chaturvedi, Member (Judicial)

Typed by:  
P.K. Jyoti